NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. | T.P. No. | Purpose | Section | Name of the Parties |
|------------------|----------------------------|------------|----------|--|
| No. | | | | M/s. / Mr. |
| CP 64/14 | IA 94/17 in TP 67/16 | For orders | 397/ 398 | Gayathrikrishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors. |

| SL. | NAME (IN CAPITAL) | REPRESENTATION TO WHOM | SIGNATURE |
|-----|---|------------------------|------------|
| NO. | & PHONE NUMBER | | Rajanthan. |
| 1. | Rajasekhar VK 95001 53344/consult@rsla | 22.02.2018 | |

ORDER

Counsel for Petitioner is present. No representation for Respondents. Matter is therefore listed for final hearing on 22/03/2018.

Member (T)

Member (J)